

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P. (PIL) No. 3535 of 2020**

Court on its own motion

Versus

The State of Jharkhand Respondent

**CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE SUJIT NARAYAN PRASAD**

For the State : Mr. Sachin Kumar, AAG-II
For JHALSA : Mr. Manoj Tandon, Advocate

**Oral Order
09/ Dated 23.09.2021**

As prayed on behalf of the State, put up this case on
07.10.2021.

In the meantime, necessary affidavit must be filed on behalf of
the Secretary, Social Welfare Department, Government of Jharkhand,
Ranchi.

The personal appearance of the Secretary, Social Welfare
Department, Government of Jharkhand is dispensed with for the present.

(Dr. Ravi Ranjan, C.J.)

(Sujit Narayan Prasad, J.)